

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 10.12.2014

CP No. 291/00031/2014 (OA No. 138/2010)

Mr. Vishnu Sharma, proxy counsel for
Mr. Arun Sharma, counsel for petitioner.
Mr. T.P. Sharma, counsel for respondents.

Learned counsel for the respondents produced an Office Order No. 15/A/20/11/RSB/1987-Estt. dated 27.11.2014 issued by the office of Employee's State Insurance Corporation, Jaipur stating that the orders of this Tribunal has been complied with by the respondents.

In view of the order dated 27.11.2014 produced by the learned counsel for the respondents, we are satisfied that substantial compliance of the order dated 10.01.2013 passed in OA No. 138/2010 has been complied with.

Therefore, the present Contempt Petition is closed.
Notices issued earlier to the respondents are discharged.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

B. V. Rao
(B. V. RAO)
JUDICIAL MEMBER

Kumawat